

F.No. 27(39)/Trans.Policy/CESTAT/Admn.08
Customs Excise & Service Tax Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi – 66

Dated : 24.8.2016

OFFICE ORDER

The Hon'ble President is pleased to make the following transfer and posting order in administrative exigency and public interest:

Shri Devender Singh, Member (Technical), at CESTAT, Mumbai is hereby transferred and posted as Member (Technical) to CESTAT Regional Bench at Chandigarh with immediate effect.

The Hon'ble Member is to report for duty at CESTAT Chandigarh by 02.09.2016.

The Hon'ble Member is entitled for TA/ DA etc. as per rules.

By Order


(A. Mohan Kumar) 24/8/16

Registrar

Copy to :

1. Hon'ble Shri Devender Singh, Member (Technical), CESTAT, Mumbai
2. SPS to Hon'ble President, CESTAT, New Delhi
3. Hon'ble Shri M.V. Ravindran, Member (Judicial), CESTAT, Mumbai
4. Hon'ble Shri Ashok Jindal, Member (Judicial), CESTAT, Chandigarh
5. Under Secretary, Ad.1C, Ministry of Finance, Deptt. of Revenue, New Delhi
6. Chief Commissioner(AR)/ Commissioner(AR), CESTAT Mumbai/ Chandigarh
7. Bar Association, CESTAT, Mumbai/ Chandigarh
8. P.A. to Registrar, CESTAT, New Delhi
9. Deputy Registrar/ Asstt. Registrar, CESTAT, Mumbai/ Chandigarh
10. The Pay & Accounts officer, M/o Finance, Deptt. of Revenue, Delhi
11. Accounts Officer, Cash Section, CESTAT, New Delhi
12. Personal file/ Service Book
13. Website /Guard file/ Office copy


Deputy Registrar